

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Monday THE 1st Day Of July 2024
COURT HALL NO.21 SITTING AT PRINCIPAL BENCH, BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE E.S.INDIRESH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/App'l/Comp.	Adv for Resp.
MATTERS PERTAINING TO DHARWAD BENCH <u>HEARING - INTERLOCUTORY APPLN</u>			
1	WP 103683/2022 IA 1/2024 FOR CLARIFICATION FILED BY ADV FOR PETITIONER	(KLR, RR/SUR) SHRIHARSH A NEELOPANT	AGA FOR RESPONDENTS
2	RP 100070/2023 (IN RPFC 100035/2018) 1) IA 1/2024 FOR RECALL THE ORDER DTD.12/06/2024 2) ACKNOWLEDGMENT FOR HAVING DEPOSITD RS.2,000/- TO THE ADV. ASSOCIATION LIBRARY BENGALURU FILED BY THE PETITIONER COUNSEL (V/O/DTD.13/12/2023-IA 3/2023 IS ALLOWED SUBJECT TO PAYMENT OF COST)	(,) MANJUNATHA G NIRMALA M & BHARATH S HANAGANDI	SURESH S SHETTEMMAVAR
3	RP 100060/2024 (IN WP 101789/2022 C/W WP 103785/2015) REG: IA 1/2024 FOR CD OF 319 DAYS IN FILING THE ABOVE PETITION	(,) VEENA HEGDE	

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